

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:918
ANSWERED ON:01.03.2013
PANCHAYATI RAJ INSTITUTIONS
Karunakaran Shri P.;Pathak Shri Harin

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the Centrally Sponsored Schemes which are currently implemented by the Panchayati Raj Institutions (PRIs) and achievements made thereon, State/UT-wise;
- (b) the funds sanctioned, released and utilized by the State/UT Governments during each of the last three years and the current year;
- (c) whether the Union Government proposes to restructure various Centrally Sponsored Schemes (CSS) in order to give greater role to Panchayats;
- (d) if so, the details thereof, scheme-wise;
- (e) the time by which the final decision is likely to be taken in this regard; and
- (f) the steps taken by the Government to ensure that all the works under the National Rural Employment Guarantee Act would be undertaken by the Panchayats only?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V.KISHORE CHANDRA DEO)

(a) There is no Centrally Sponsored Scheme (CSS) in the Ministry of Panchayati Raj being directly implemented by Panchayati Raj Institutions. However, this Ministry implement the Rashtriya Gram Swaraj Yojana in non-BRGF districts for the capacity building and infrastructure development and e-Panchayat for e-enablement of PRIs through States / UTs.

(b) The funds sanctioned, released and utilized by State/UT Governments during each of the last three years and the current year under CSS of MoPR is as under:-

(Rs.in crore)

S.No.	Name of the scheme	2009-10	2010-11	2011-12	2012-13
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A.	CSS	BE	RE	Expt.	BE	RE	Expt.	BE	RE	Expt.	BE	RE
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1.	Rashtriya Gram Swaraj Yojana (RGSY)	39.00	38.00	38.22	43.00	63.00	63.00	84.00	84.80	84.80	115.0	90.00
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(a)	Training & Capacity Building	35.00	34.00	34.28	34.00	50.50	50.50	60.00	35.80	35.80	75.00	55.00
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(b)	Infrastructure Development	4.00	4.00	3.94	9.00	12.50	12.50	24.00	49.00	49.00	40.00	35.00
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2.	e-Panchayat	20.60	19.67	19.67	21.60	21.60	21.29	40.00	40.00	40.00	40.00	36.00
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3. Rajiv Gandhi Panchayat 50.00 50.00
Sashaktikaran Abhiyan (RGPSA)

Total (A) 59.60 57.67 57.89 64.60 84.60 84.29 124.00 124.80 124.80 205.00 176.00

(c), (d) & (e): During the 12th Plan period, Ministry of Panchayati Raj proposed to implement a new CSS i.e. Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA). RGPSA will be implemented to strengthen the Panchayati Raj Institutions by providing Panchayat infrastructure, manpower for Gram Panchayats, Training & Capacity Building of Elected Representatives and Panchayat Functionaries etc. The existing schemes of the Ministry like PMEYSA, RGSY, PEAIS, e-Panchayat and capacity building component of BRGF programme (ACA) etc. will be subsumed in the new scheme. EFC has recommended the implementation of this scheme. The final approval of the Government is being obtained.

(f) Section 16 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides that Gram Panchayats shall be responsible for identification of projects in the Gram Panchayat area to be taken up under the scheme as per the recommendations of the Gram Sabhas and Ward Sabhas and for executing and supervising such works . Section 13 (1) of MGNREGA provides that the Panchayats at district, intermediate and village levels shall be the principal authorities for planning and implementation of the schemes made under the Act. Panchayats have been given a pivotal role in the planning and implementation of projects under MGNREGA. The Act [Section 16(5)] mandates that the Programme Officer shall allot at least 50% of the works in terms of cost to be implemented through Gram Panchayats. However involvement of Gram Panchayats would depend on their capacities, pro-activeness and of extent of autonomy and assertions exercised by them.